

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 132 OF 2017

Dated: 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Minopharm Laboratories Pvt. Ltd. Appellant(s)
Versus
Telengana State Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Raghavendra M. Bajaj
Mr. Samar S. Kolhwaha
Mr. Shreyas Mehrotra
Mr. Anup Kaushik K.
Ms. Renu Handa Bajaj

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy
Ms. Gitanjali N.Sharma for R-1

Mr. Rakesh K. Sharma
Mr. Nishant for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.01.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt